

High Court of Karnataka,  
Bengaluru,  
Dated: 27<sup>th</sup> October, 2023

**NOTIFICATION NO. HCBB – 262 / 2023**

In modification of earlier Notification No. HCBB- 258/2023 dated 25<sup>th</sup> October 2023, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 30<sup>th</sup> October 2023.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judges</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice P.S.Dinesh Kumar	2
3	Hon'ble Mr. Justice K.Somashekar	3
4	Hon'ble Mrs. Justice K.S.Mudagal	4
5	Hon'ble Mr. Justice Sreenivas Harish Kumar	5
6	Hon'ble Dr. Justice H.B.Prabhakara Sastry	6
7	Hon'ble Mr. Justice Krishna S.Dixit	7
8	Hon'ble Mr. Justice S.G.Pandit	8
9	Hon'ble Mr. Justice B.M.Shyam Prasad	9
10	Hon'ble Mr. Justice Mohammad Nawaz	10
11	Hon'ble Mr. Justice H.T.Narendra Prasad	11
12	Hon'ble Mr. Justice S.R.Krishna Kumar	12
13	Hon'ble Mr. Justice Ashok S. Kinagi	13
14	Hon'ble Mr. Justice Suraj Govindaraj	14
15	Hon'ble Mr. Justice Sachin Shankar Magadum	15
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	16
17	Hon'ble Ms. Justice Jyoti Mulimani	17
18	Hon'ble Mr. Justice R.Nataraj	18
19	Hon'ble Mr. Justice Hemant Chandangoudar	19

20	Hon'ble Mr. Justice M.Nagaprasanna	20
21	Hon'ble Mr. Justice E.S.Indresh	21
22	Hon'ble Mr. Justice Ravi V. Hosmani	22
23	Hon'ble Mr. Justice S.Vishwajith Shetty	23
24	Hon'ble Mrs. Justice Lalitha Kanneganti	24
25	Hon'ble Mr. Justice V.Srishananda	25
26	Hon'ble Mr. Justice Rajendra Badamikar	26
27	Hon'ble Ms. Justice J.M.Khazi	27
28	Hon'ble Mr. Justice C.M.Poonacha	28
29	Hon'ble Mr. Justice Anil B. Katti	29
30	Hon'ble Mr. Justice G.Basavaraja	30
31	Hon'ble Mr. Justice Umesh M. Adiga	31
32	Hon'ble Mr. Justice T.G.Shivashankare Gowda	32
33	Hon'ble Mr. Justice Venkatesh Naik T	33
34	Hon'ble Mr. Justice Rajesh Rai K	34
35	Hon'ble Mr. Justice K.V.Aravind	35

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(M.Chandrashekar Reddy)  
Registrar (Judicial)**

**Date: 27.10.2023**

**HIGH COURT OF KARNATAKA AT BENGALURU**  
**MODIFIED SITTING LIST OF HON'BLE JUDGES WITH SUBJECTS**  
**ASSIGNED TO THEIR LORDSHIPS**  
**WITH EFFECT FROM MONDAY THE 30<sup>TH</sup> OCTOBER 2023**

**Priority will be given to old cases**

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice P.S.Dinesh Kumar &amp; Hon'ble Mr. Justice T.G.Shivashankare Gowda</b></p> <p>WP (S-CAT and S-KSAT) upto 2022  - Preliminary Hearing, Orders and Final Hearing</p> <p>All Division Bench Tax matters from 2023  - Admission, Orders and Final Hearing</p> <p>Regular First Appeals from 2014 onwards  - Admission, Orders and Final Hearing</p> <p>WP (HC)  - Preliminary Hearing, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021  - Admission, Orders and Final Hearing</p> <p>RERA Appeals  - Admission, Orders and Final Hearing</p> <p>Writ and Civil Referred Case  - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta)  - Preliminary Hearing, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches  - Preliminary Hearing/Admission, Orders and Final Hearing</p>	<b>Physical hearing / Video Conferencing (optional)</b>

	<p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix</p> <ul style="list-style-type: none"> <li>- Preliminary Hearing, Orders and Final Hearing</li> </ul> <p>Writ Petitions (Edn-Med-Adm)</p> <ul style="list-style-type: none"> <li>- Preliminary Hearing, Orders and Final Hearing</li> </ul> <p>Specially assigned matters</p>	
<p><b>2</b></p>	<p><b>Hon'ble Mr. Justice K.Somashekar &amp; Hon'ble Mr. Justice Rajesh Rai K</b></p> <p>Writ Appeals upto 2021</p> <ul style="list-style-type: none"> <li>- Admission, Orders and Final Hearing</li> </ul> <p>All Division Bench Tax matters upto 2022</p> <ul style="list-style-type: none"> <li>- Admission, Orders and Final Hearing</li> </ul> <p>WP (S-CAT and S-KSAT) from 2023</p> <ul style="list-style-type: none"> <li>- Preliminary Hearing, Orders and Final Hearing</li> </ul> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act</p> <ul style="list-style-type: none"> <li>- Preliminary Hearing/Admissions, Orders and Final Hearing</li> </ul> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters)</p> <ul style="list-style-type: none"> <li>- Admissions, Orders and Final Hearing</li> </ul> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters)</p> <ul style="list-style-type: none"> <li>- Admissions, Orders and Final Hearing</li> </ul> <p>Arbitration matters, Commercial Appeals and Commercial Applications</p> <ul style="list-style-type: none"> <li>- Preliminary Hearing / Admissions, Orders and Final Hearing</li> </ul> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<p><b>3</b></p>	<p><b>Hon'ble Mrs. Justice K.S.Mudagal &amp; Hon'ble Mr. Justice K.V.Aravind</b></p> <p>All Division Bench MFAs - Admission, Orders and Final Hearing</p> <p>Regular First Appeals upto 2013 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>4</b></p>	<p><b>Hon'ble Mr. Justice Sreenivas Harish Kumar &amp; Hon'ble Mr. Justice Venkatesh Naik T</b></p> <p>Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>5</b></p>	<p><b>Hon'ble Dr. Justice H.B.Prabhakara Sastry &amp; Hon'ble Mr. Justice Umesh M. Adiga</b></p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>6</b></p>	<p><b>Hon'ble Mr. Justice S.G.Pandit</b></p> <p>WP (GM-CPC) from 2020 onwards - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<p><b>7</b></p>	<p><b>Hon'ble Mr. Justice B.M.Shyam Prasad</b></p> <p>WP (GM-CPC) upto 2019 - Preliminary Hearing, Orders and Final Hearing</p> <p>WP (Tax) - Preliminary Hearing, Orders and Final Hearing</p> <p>WPs (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 -Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>8</b></p>	<p><b>Hon'ble Mr. Justice Mohammad Nawaz</b></p> <p>Criminal Appeals not assigned to the Bench of Hon'ble Mr.Justice G. Basavaraja - Admission, Orders and Final Hearing</p> <p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>9</b></p>	<p><b>Hon'ble Mr. Justice H.T.Narendra Prasad</b></p> <p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>MFAs (MV and WC/ECA) from 2020 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

10	<p><b>Hon'ble Mrs. Justice Lalitha Kanneganti</b></p> <p>MFAs (MV and WC/ECA) from 2017 to 2019 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
11	<p><b>Hon'ble Mr. Justice Rajendra Badamikar</b></p> <p>MFAs (MV and WC/ECA) upto 2016 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
12	<p><b>Hon'ble Ms. Justice J.M.Khazi</b></p> <p>Criminal Revision Petitions from 2019 onwards - Admission, Orders and Final Hearing</p> <p><b>Thursday and Friday at 2.30 PM</b></p> <p>RSAs – Final Hearing as per Advance List No.III</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
13	<p><b>Hon'ble Mr. Justice Anil B. Katti</b></p> <p>Criminal Revision Petitions upto 2018 - Admission, Orders and Final Hearing</p> <p><b>Thursday and Friday at 2.30 PM</b></p> <p>RFAs – Final Hearing as per Advance List No.IV</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
14	<p><b>Hon'ble Mr. Justice G. Basavaraja</b></p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p><b>Thursday and Friday at 2.30 PM</b></p> <p>RSAs – Final Hearing as per Advance List No.II</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**Part - B**

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

<b>Sl. No.</b>	<b>Names of the Hon'ble Judges</b>	<b>Subjects</b>
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petition (GM)
3	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions
4	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals
5	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions
6	Hon'ble Dr.Justice H.B.Prabhakara Sastry	Writ Petition (GM-CPC)
7	Hon'ble Mr. Justice Krishna S. Dixit	Writ Petition (GM)
8	Hon'ble Mr. Justice Umesh M. Adiga	Regular First Appeals
9	Hon'ble Mr. Justice T.G.Shivashankare Gowda	MFAs (MV & WC/ECA)
10	Hon'ble Mr. Justice Venkatesh Naik T	Criminal Revision Petitions
11	Hon'ble Mr. Justice Rajesh Rai K	Criminal Appeals
12	Hon'ble Mr. Justice K.V.Aravind	Writ Petition (GM)

**NOTES:**

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3<sup>rd</sup> February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:



- (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4<sup>th</sup> day from the date of filing.**
- (b) **All Writ Petitions and Writ Appeals – 5<sup>th</sup> day from the date of filing.**
- (c) **All Civil matters – 5<sup>th</sup> day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(M.Chandrashekar Reddy)  
Registrar (Judicial)**

**Date: 27.10.2023**